

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 01.06.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 573 of 2020	Navneet Jain Vs. Manoj Sehgal, RP of SarbatCotfabPvt. Ltd. & Ors.	Harsh Garg	Kunal Godhwani-R1 Abhishek Anand-R2 Rajiv Gupta-R3 Suresh Dutt Dobhal- R4

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar